

Office of the District & Sessions Judge

Kaimur at Bhabhua

Misc. Order No. 41 / 2017

Dated, Bhabhua, The 21st March 2017

Since the court of Sri H. Pandey, JM 1st class is vacant, following cases pending in his court are hereby recalled from his file and transferred to the court of Sri Afzal Alam, ACJM IV, Bhabhua for disposal in accordance with law.

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	C 658/13-6672/14	2	C 663/13-6709/14	3	C 685/13-6814/14
4	C 697/13-6941/14	5	C 708/13-7050/14	6	C 724/13-7153/14
7	C 726/13-7155/14	8	C 737/13-7203/14	9	C 747/13-7236/14
10	C 753/14-7253/14	11	C 754/13-7282/14	12	C 759/13/7315/14
13	C 777/13-8081/14	14	C 804/13-8568/14	15	C 809/13-8579/14
16	C 860/13-042922013	17	C 812/13-8638/14	18	C 836/13-8704/14
19	C 866/13-8855/14	20	C 872/13-8899/14	21	C 884/13-8969/14
22	C 885/13-8972/14	23	C 887/13-9003/14	24	C 906/13-9107/14
25	C 911/13-9125/14	26	C 937/13-9226/14	27	C 941/13-9229/14
28	C 942/13-9230/14	29	C 944/13-9232/14	30	C 985/13-9270/14
31	C 987/13-9272/14	32	C 1013/13-9296/14	33	C 6/14-9831/14
34	C 14/14-000262014	35	C 22/14-5848/14	36	C 94/14-9931/14
37	C 183/14-1030/14	38	C 29/14-9854/14	39	C 57/14-9885/14
40	C 67/14-9857/14	41	C 108/14-9946/14	42	C 113/14-005522014
43	C 126/14-9965/14	44	C 143/14-9982/14	45	C 152/14-9992/14
46	C 172/14-10013/14	47	C 176/14-10020/14	48	C 910/14-10037/14
49	C 223/14-10075/14	50	C 234/14-10093/14	51	C 238/14-10090/14
52	C 242/14-10097/14	53	C 243/14-10098/14	54	C 246/14-10101/14
55	C 248/14-10103/14	56	C 254/14-10110/14	57	C 388/14-10267/14
58	C 459/14-10345/14	59	C 465/14-10351/14	60	C 468/14-10354/14
61	C 482/14-10370/14	62	C 483/14-10371/14	63	C 491/14-10382/14
64	C 501/14-10392/14	65	C 512/14-10404/14	66	C 523/14-10416/14
67	C 526/14-10419/14	68	C 528/14-10421/14	69	C 533/14-10426/14
70	C 540/14-10433/14	71	C 173/14-10014/14	72	C 258/14-10114/14
73	C 268/14-10125/14	74	C 283/14-10140/14	75	C 299/14-10159/14
76	C 313/14-10176/14	77	C 315/14-10181/14	78	C 316/14-10179/14
79	C 320/14-10184/14	80	C 345/14-10216/14	81	C 353/14-10225/14
82	C 356/14-10228/14	83	C 359/14-10232/14	84	C 378/14-10257/14
85	C 391/14-10270/14	86	C 402/14-10281/14	87	C 404/14-10283/14

88	C 415/14-10295/14	89	C 433/14-10315/14	90	C 434/14-10316/14
91	C 440/14-10321/14	92	C 444/14-10325/14	93	C 446/14-10331/14
94	C 456/14-10342/14	95	C 401/10-012462010	96	C 570/14-10464/14
97	C 963/16-835/15				

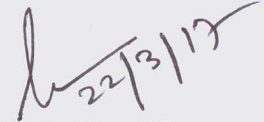
Concerned Court is hereby directed to send the records immediately after showing transfer the records in CIS . Further courts concerned are also directed to submit report within a week with regard to transfer and receipt of the above noted cases to this office without fail .

Sd/--
District & sessions Judge
Kaimur at Bhabhua

Memo No. 559 Dated, Bhabhua, The 22nd March. 2017

Copy of order forwarded to the:--

1. Sri A. Alam ,A.C.J.M. IV
2. Sri Sri H. Pandey, JM.,
3. Secretary, Bar Association
4. System Officer ,Computer cell Bhabhua for information .


Administration I/C
Bhabhua